

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS  
NOTARIES IN RESPECT OF THE UT OF PUDUCHERRY TO BE  
HELD ON 16.07.2022 (SATURDAY) & 17.07.2022 (SUNDAY) AT  
PUDUCHERRY**

Date: 16<sup>th</sup> July (Saturday)  
(Sr. No. 1-80)  
Time: 09:00 A.M.

Date: 16<sup>th</sup> July (Saturday)  
(Sr. No. 81-160)  
Time: 02:00 P.M.

Date: 17<sup>th</sup> July (Sunday)  
(Sr. No. 161-223)  
Time: 09:00 A.M.

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. JAYACHANDRAN S  
NO.19, 3RD CROSS STREET  
PUDU NAGAR, PITCHAVEERAN PET,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2019/01090 dated 26-03-2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. S.SARAVANAN  
No.15, 7th Cross Street,  
Sakthi Nagar, Saram Pondicherry,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2019/01936 dated 09-05-2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

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Superintendent (Legal)  
Tel: 011-21401256

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Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. S.Ganesan  
No.32 7th cross extension rainbow nagar  
Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2019/02263 dated 05-06-2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
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4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Thambumalla Ramalingam  
No 45, 7th Cross Street  
Rainbow Nagar Puducherry,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2019/02548 dated 28-06-2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

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Ministry of Law and Justice  
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(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. S.PRAKASH  
No. 84-A, Gandhi Street Gandhi  
Thirunallur Muthirayarpalayam Post,  
Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2019/03007 dated 25-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

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(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Feji p  
SREEVIHAR PARAKKAL MAHE,  
MAHE, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2020/00073 dated 06-01-2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

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(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. NAGARANI  
G2 AUROBINDO APARTMENTS MARIAMMAN  
KOIL STREET VINOBHA NAGAR LAWSPET,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2020/01880 dated 13-10-2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

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Tel: 011-21401256



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4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. KALAISELVAN  
NO.12,1ST CROSS, SCHOOL STREET,  
GOVINDASALAI, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/04782 dated 21-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

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Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. VETRIVEL  
7 DURGAI St, Sada Nagar, Thavalakuppam  
POORANANGKUPPAM P.O, Pondicherry,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/11853 dated 17-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

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Superintendent (Legal)  
Tel: 011-21401256

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Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. V. Devendiran  
No.10 - Old No. 56 Bharathi Street  
Anna Nagar Extension, Ellaipillaichavady,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/12336 dated 16-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

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Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Akhila P.X  
NO. 18, SECOND FLOOR ANGAMMAL  
CHATHIRAM VELRAMPET MAIN ROAD,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/12560 dated 25-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

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Tel: 011-21401256

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Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. V. M. Sivassangarane  
33-A Gangai Amman kovil street Kathirkamam,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/13630 dated 11-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

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Tel: 011-21401256

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Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. RAJAPRAKASH  
NO.27, 5TH CROSS NEHRU NAGAR  
THENGAITHITTU, MUDALIARPET,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/13647 dated 21-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

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Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. G.BALARAMAN  
32. VELAYUTHAM PILLAI STREET,  
MUTHIYALPET, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/14823 dated 14-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

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4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. THILEEPKUMAR  
NO 105 PALLIVASAL STREET  
THIRUKKANUR AND POST PUDUCHERRY,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/15190 dated 18-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. A SIVAKUMAR  
49, ANGALAMMAN KOIL STREET  
PILLAIYARKUPPAM AND POST BAHOUR COMMUNE,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/15448 dated 17-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. S.Thirumurugan  
No 30 3rd Cross, Murugaram Nagar,  
Karaikal,KARAIKAL,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/15554 dated 14-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Senthilkumar  
No.20, V.G Nagar, Karaikal, Puducherry,  
India, KARAİKAL,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/15823 dated 14-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. M.Muruganandam  
No. 10 Mass Nagar, Karaikal, KARAIKAL,  
PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/15843 dated 14-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Babu R  
60 Zavanyor koil Street Murugapakkam,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/16852 dated 15-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. MURUGAN S  
2, 5th Cross Street  
Natesan Nagar West, Pondicherry,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/17310 dated 16-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. DAROUMALINGAME.M  
18, SEVENTH CROSS TSUNAMI QUARTERS  
NALLAVADU AND POST,PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/18183 dated 17-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. GOVINDA THIRUNAVUKARASU M  
NO.70,MUTHUMARIAMMAN KOIL STREET  
PUDUCHERRY, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/18210 dated 17-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. VALSARAJAN T C  
KALABHAM KOLOTHUMKANDIYIL  
NALUTHARA P O, MAHE,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/18727 dated 17-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. P. Santosh Kumar  
97, Sundara Maistry Street,  
Kosapalayam Puducherry,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/20054 dated 22-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. A.K. Ramadoss  
1, Vasugi street Kosapalayam Puducherry,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/20600 dated 23-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. A ADINARAYANANEKICHANANE  
43, WEST STREET VILLIANUR PONDICHERRY,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/22431 dated 21-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. sridharan  
NO.42, KARUNA JOTHI STREET,  
VEEMACOUNDAN PALAYAM THILASPET,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/23604 dated 26-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. A. PARITHIMAL  
NO 25 VETHAPURINATHAM STREET  
BAHOUR PONDICHERY,PONDICHERY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/24042 dated 22-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
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- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. DASSMUNIA K  
NO 30 BAJANAMADA 3RD CROSS STREET  
OULGARET PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/24430 dated 24-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. VELMURUGAN  
23, MIDDLE STEET SORIANKUPPUM BAHOUR,  
PUDUCHERRY, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/25048 dated 27-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-


- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Sivagami  
11 Nilaya Street Shanmugapuram ,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/25206 dated 22-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-


- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Karthikeyan  
No.73, 3rd Cross Street, JJ Nagar, Moolakulam,  
Puducherry ,PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/25563 dated 25-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. V NARAYANAKUMAR  
8-A, SUBBURAYAPILLAI STREET  
ARIYANKUPPAM ,PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/26093 dated 23-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To

Sh./Ms. PRAVEEN KUMAR  
PRANAVAM, NO.37, 1ST CROSS THENGATHITTU,  
MUDALIARPET PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/26115 dated 23-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Luprakasan  
39, 4th Cross, J.J. Nagar,  
Moolakulam, Pondicherry,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/26204 dated 23-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. KAMIDI VIJAYA KUMAR  
D.NO. 6-7-142 Farampeta Yanam,  
YANAM,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/26283 dated 25-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. K.Sundarrajan  
No.34, Pallivasal Street,  
Thirukkanur Post Pondicherry,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/26397 dated 24-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. VANITHA J  
21, PILLAIYAR KOIL STREET  
KOMBAKKAM ODIAMPET POST,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/27454 dated 23-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Anandan  
26, Mariamman Koil Street,  
Ellaipillaichavady, Pondicherry,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/27553 dated 23-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. V JAYAMARIMUTHU  
21, JEEVA ILLAM, THOTTAKAL MAIN ROAD,  
JVS NAGAR MUDALIARPET,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/27560 dated 23-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. M PERIYANAYAKI MARYMANI  
7, SECOND CROSS STREET  
GOUBERT NAGAR,PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/27653 dated 23-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. KARKUZHALI V  
42 SCHOOL STREET KEEZHPARIKALPET  
BAHOUR PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/29145 dated 24-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. a.mithun chakravarthy  
33 market street nellithope pondicherry,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/29153 dated 24-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Vijayababu  
No.19, 1st Cross Gnanou Thiyagou Nagar,  
Thattanchavady, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/29159 dated 24-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Rajkumar  
No.55,Pallivasal Street Mullai Nagar Orleanpet,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/29292 dated 24-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Subashini  
No.BG-4, Telephone Quarters Jayanagar  
Reddiarpalayam, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/29716 dated 24-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. P KARTHIGEYAN  
114 Yanam Vengadachalam Pillai Street ,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/29849 dated 24-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-


- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. ARJUN PRASAD RAO.V  
15 KUMARAN STREET KAMARAJ NAGAR  
pondicherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/30149 dated 24-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. V.K.THILIPAN KUMAR  
3 1ST CROSS KAMARAJ NAGAR  
ARIANKUPPAM pondicherry,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/31233 dated 25-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To

Sh./Ms. L.MICHAEL ANDREW  
12 THOTTAKAL MAIN ROAD KARAMANIKUPPAM,  
MUDALIARPET pondicherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/31327 dated 25-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To

Sh./Ms. G.KAMALADASS  
NO 26, MARIAMMAN KOIL STREET,  
THONDAMANATHAM POST, RAMANATHAPURAM  
pondicherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/31405 dated 25-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To

Sh./Ms. K SIVAKUMAR  
NO 16 SECOND CROSS THIRUVALLUVAR STREET  
SUDHANA NAGAR NAINARMANDAPAM,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/32206 dated 25-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Jayakanthan T  
24 Mariamman Koil Street Arumbarthapuram Pet,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/32354 dated 25-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. S LAKSHMINARAYANAN  
12, FIRST CROSS BHARATHIYAR NAGAR  
PERIYAKALAPET, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/32557 dated 25-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-


- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. K SANKAR DASS  
33, PALVADI STREET NETHAJI NAGAR-2 UPPALAM,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/32688 dated 25-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-


- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. SELVARAJ P  
NO.24,THANTHAI PERIYAR STREET  
R.K NAGAR ARIYANKUPPAM,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/32908 dated 25-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
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- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. PRAGASH G  
NO 24 NALLAVADU ROAD,  
ABISHEGAPAKKAM POST THANAMPALAYAM,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/33251 dated 25-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Najithkumar  
no.4, Mariamman koil street, Kizhsathamangalam,  
Korkadu post, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/33313 dated 25-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. VIJAYABASKARAN  
NO.8, 6TH STREET, PUDU NAGAR  
REDDIARPALAYAM, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/35616 dated 26-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. RAJEENEE  
NEW NO.54, MANNADIPET ROAD THIRUKKANUR  
PUDUCHERRY, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/35668 dated 26-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. VEERARAGAVAN. V  
Plot No. 8, 16th Cross, Krishna Nagar  
Pondicherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/36298 dated 27-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. NAGALAKSHMY  
NO.20, MOTTAIYAPADAYATCHI STREET MUDALIARPET  
PUDUCHERRY, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/36740 dated 27-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-


- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Asokumar Selvaraj  
No.44, Eswaran Kovil Street, No.44,  
Eswaran Kovil Street, No.44,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/37047 dated 27-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. P LAKSHMITHARAN  
61 III CROSS STREET GANDHINAGAR  
THATTANCHAVADY, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/37233 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-


- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Dharmalingam A  
12 beemarao nagar sompet mannadipet post,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/37350 dated 27-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. LAKSHMINARAYANAN  
13, NEW STREET, SHANTHI NAGAR  
LAWSPET, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/37403 dated 27-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To

Sh./Ms. V.K.MULLAIKODI  
NO.14, SECOND MAIN ROAD LOUIS REDDIYAR  
GARDEN MARY OULGARET, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/37408 dated 27-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. S. GEETHA  
69, Karunakaranpillai street, 6th cross,  
Kosapalayam puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/37743 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. BASKARAN B  
NO.23, GANGAI AMMAN KOIL STREET,  
THATTANCHAVADY, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/38673 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. M.D THIRUVENGADARANGAN  
15 or 17 -D, ACHUDA PADAYATCHI STREET  
MUDALIARPET, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/38678 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. P R Armugham  
No.2, First Cross Street VOC Nagar Muthialpet,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/38747 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. GIRIJA  
No.3, First Street, Ambedkar Nagar,  
Nettapakkam, Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/38793 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. N PAKKIRI  
22, NEW STREET KIRUMAMPAKKAM BAHOUR  
COMMUNE, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/39156 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. G REKA  
NO 21 MAIN ROAD KANNIAKOIL BAHOUR COMMUNE,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/39576 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-


- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. SAKTHIVEL S  
NO 12 L G R STREET NALLAMBAL THIRUNALLAR  
KARAIKAL, KARAIKAL, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/39953 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Sivakumar  
NO 8, ANNAI INDRA STREET,  
BOOMIYANPET, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/40453 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. V ANICET AROQUIARADJ  
115, 5TH CROSS STREET SUDHAGAR NAGAR  
REDDIARPALAYAM PONDICHERRY,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/40541 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Anandharaja  
86 BAJANAI MADAM STREET MANJINI NAGAR  
MUTHIALPET, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/40689 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. K.Karki  
NO 10 Vaikkal Street,D.G.B Nagar,  
Kalitheerthalkuppam, Madagadipet,  
Pondicherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/40758 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. MEENAKSHI PAUL  
15 or 17-D ATCHUDA PADAYATCHI STREET  
MUDALIARPET, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/40957 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-


- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. I. SURIYA  
No.15, MARIAMMAN KOIL STREET  
KARUVADIKUPPAM PONDICHERRY,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/41519 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. H SENDHILKUMAR  
412-A, CUDDALORE MAIN ROAD  
NAINARMANDAPAM MUDALIARPET,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/42380 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-


- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Balamurugan  
30 New Street Sanarpet, Muthiraiyarpalayam,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/42499 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. E MAHALAKSHMI  
59, 9TH CROSS STREET J.J NAGAR  
MOOLAKULAM, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/42573 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. SIVAKUMAR  
NO.22 PERIYAPALAYATHAMMAN KOIL STRET  
LAKSHMI NAGAR, LAWSPET, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/42712 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. R T Shankar  
306 V O C STREET SUDHANA NAGAR EXT.2,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/42765 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. S SUNDARARAJAN  
31, PAPER MILL STREET PILLAIYARKUPPAM  
AND POST BAHOUR COMMUNE,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/42838 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. A. THIRUMAL VALAVAN  
PLOT NO.01, SAASTHA NAGAR,  
KOVILPATHU KARAIKAL, KARAIKAL, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/42919 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. TAMIZE SELVY R  
216, POINT CARE STREET OLANDAI  
KEERAPALAYAM MUDALIARPET,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/42952 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Nizamudeen T H  
59A, VANIGAR STREET, THIRUKKANUR  
MANNADIPET COMMUNE,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/43001 dated 28-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-


- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. AP RAJAGOPAL  
26 kamatchi amman koil street ,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/43281 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. R Sasirekha  
73 Main Road, Koravallimedu  
Manapeth, Pondicherry,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/43679 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-


- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Suresh  
9, Palla Street Periyakalpet ,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/43765 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. KANJANAMALA .G  
3, FIRST CROSS STREET, KANNAN NAGAR,  
BEHIND NEW BUS STAND, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/44020 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. A Ashok kumar  
17B South Street Kuruvinatham,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/44233 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-


- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. LOURDUNADHAN K  
NO 350 LIG HOUSING BOARD KURUMBAPET  
PONDICHERRY, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/44256 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. DAYANITHI  
NO 10 METTU STREET UTHIRAVAGINIPET  
VILLIANUR, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/44280 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To

Sh./Ms. R. SIVA  
No.61, BAJANAI MADAM STREET MANJINI NAGAR  
MUTHIALPET, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/44319 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. ILANGO K  
No 28 VALLALAR STREET KOSAPALAYAM  
SARAM POST, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/44782 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. BALAJI K  
No.40, Fourth Cross Street Vengatanagar  
Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/44788 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. SAI RADJACHANDRAN  
15, B - LANE, V.V.P. NAGAR TATTANCHAVADY  
PUDUCHERRY, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/44976 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. T ASHOK KUMAR  
MEENA NIVAS RAILWAY STATION ROAD  
MAHE, MAHE, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/44984 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. balaji  
63, THIRD CROSS, LOUIS REDDIYAR  
THOTTAM Marie Oulgaret,PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/45052 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. RAJAKUMAR  
No.9, Mariamman Koil street,  
Suthukeny Post, Puducherry ,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/45084 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. M KAVIMANIRAYAN  
49, EDAYANCHAVADI ROAD KARUVADIKUPPAM  
LAWSPET, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/45144 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Aroumougam  
12, PORIYATHAMMAN KOIL STREET VENKATESHWARA NAGAR  
EAST NEW SARAM, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/45153 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. A KENGAMUTHU  
143, PUDU NAGAR  
SIVARANTHAGAM KEEZHUR POST,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/45437 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. VIJAYASANTHI .S  
27 MARIAMMAN KOVIL STREET,  
ARUMPARTHAPURAM, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/45699 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. MUTHUVELAN  
3, 1ST MAIN STREET, VELMURUGAN NAGAR,  
KUYAVURPALAYAM, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/45756 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To

Sh./Ms. G. KARTHIGAYAN  
No 11 KAMARAJ STREET RADHAKRISHNAN NAGAR  
ARIYANKUPPAM, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/45837 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. M.TILAGAVATHY  
105 ARUL PADAYATCHI STREET NELLITHOPE,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/45849 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. A.MAGESH BALA  
K.SELLAMMAL ILLAM NO.5,VALLALAR STREET,  
P.K.SALAI, KARAIKAL, KARAIKAL, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/45870 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
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- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. M VELMURUGAN  
PLOT NO.75, THIRD CROSS STREET  
KARAI GOVINDAN NAGAR MOOLAKULAM,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/46017 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
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- (e) Caste Certificate (if applicable)
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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Asha  
PLOT NO 30 SECOND CROSS STREET  
ASKHYA NAGAR THIRUKANCHIVELI VILLIANUR  
COMMUNE, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/46163 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-


- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
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- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. I.ILANKUMAR  
NO.430 , LIG HOUSING BOARD KURUMBAPET  
PONDICHERRY, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/46405 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. KARTHIK  
50, SECOND CROSS STREET KURUNJI NAGAR  
LAWSPET, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/46758 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. PARIMALAM S  
NO.26,3RD CROSS STREET WEST KRISHNA NAGAR,  
LAWSPET POST, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/46778 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Kanagaraj  
No. 80 Thamarai Kulam Street, Nallavadu Road,  
Thavalakuppam, Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/46786 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Kumaranand  
No-2, First Cross Street Jaya Nagar  
WEST, Reddiarpalayam Pondicherry,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/46992 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. K Damodharan  
1 Mettu Street Katerikuppam and Post,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/47042 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. VIMALA K  
NO.38,BHARATHIDASAN STREET,  
R.K NAGAR,ARIYANKUPPAM, PUDUCHERRY,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/47263 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Dineshkumar R  
56, Weststreet, Near Sivan Temple,  
Bahour Bahour, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/47385 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Kumaraguru.P  
No.2, Ambedkar street Thirukkanji  
Villianur Commune, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/47433 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. SUGANTHI S  
34 KAMAN KOIL STREET G N PALAYAM  
ARUMBARTHAPURAM, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/47637 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. R RAVICHANDIRAN  
7, MARIAMMAN KOVIL STREET  
SUTHUKENY AND POST, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/47783 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. P. GOBI  
21, FIRST CROSS STREET AVVAI NAGAR  
MUDALIARPET, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/48132 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. MANIVANNAN  
No. 2 Pondy Villupuram Main Road, Pongoor,  
Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/48180 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Senthemijan.P  
No.11, Indira Nagar Kirumampakkam Bahour  
Commune, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/48508 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. A.S. SHARMILA  
NO 14 3RD CROSS ANNA NAGAR  
NELLITHOPE POST, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/48694 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. PRABHAKARAN .S  
No.12, First Cross Street, Guber Nagar,  
Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/48702 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. DEVANATHAN M  
4, KAMBAN NAGAR KIRUMAMBAKKAM AND POST  
BAHOUR COMMUNE, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/48999 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Pazhanisamy  
No. 7 Gangaianman Koil Street, Abishegapakkam,  
Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/49087 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. ILANGO VAN .P  
Plot No.17, Bharathiyar Nagar, 1st Cross Street,  
Periyakalpet, Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/49443 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. P KULOTHUNGAN  
27-B, POONGAVANAM CHETTIAR STREET  
PERIYAKALAPET, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/49689 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. PARTIBANE  
NO 31 BHARATHI STREET UTHIRAVAGINIPET,  
VILLIANUR, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/49749 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. ASHALY.T.A  
RAMNIVAS POST NALUTHARA PALLOOR,  
MAHE, MAHE, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/49753 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. K. SREENATH  
15, KAVIKUIL STREET NAGAMMAL NAGAR  
NAINARMANDAPAM, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/50157 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Thilagavathi  
No.11, Mariamman Koil Street Boomianpet  
Pondicherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/50207 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. PONNUSAMY ALIAS SURESHKUMAR  
52 NORTH STREET NETTAPAKAM AND POST,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/50275 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Magesh  
No. 21 Second Main Road Extension Avvai Nagar,  
Lawspet, Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/50357 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. S NITHIYA DEVI  
18, AMBETHAKAR STREET ARIYAPALAYAM  
VILLIANUR, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/50423 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. ILAYARAJA. P  
No. 20 Cuddalore Road, Ariyankuppam,  
Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/50494 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. oumasanguery S  
29 Fourth cross street Rainbow Nagar  
Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/50547 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. PAJANIVEL  
No. 47 Angalamman Koil Street, Pilliyarkuppam Pet,  
Bahour, Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/50927 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. R Pazhani  
Old No. 1, New No. 30 Selvaraj Chettiya Street,  
Municipal Office Back Side Kuthirai Kulam,  
Vaithikuppam, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/51064 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. PRABAKARAN  
NO.7, MIDDLE STREET, KONERIKUPPAM,  
KODAPAKKAM POST, PUDUCHERRY,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/51359 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Rajavelu  
No. 6 Gangai Street Anitha Nagar  
Mudaliarpet Post, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/51510 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. N ELANGO  
NO 10 1ST CROSS STREET GANDHI NAGAR  
MATHIKRISHNAPURAM BAHOUR  
COMMISONER, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/51570 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. R.PARI  
NO.21, OPPILAMANIYAR KULATHU MEDU,  
KARAIKAL, KARAIKAL, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/51629 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. shibi  
No-5 5th Cross Street, Thanthai Periyar Nagar  
Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/51880 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. G Amala  
160, Muthaiyamudaliar Street Muthialpet ,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/51896 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. S GANESH  
32 VYSIAL STREET PUDUCHERRY,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/51923 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. M. Darvin Muthu  
No. 6 School Backside, Abshegapakkam,  
Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/51965 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. R.Velanganni  
N0.4, Bridge Street, Arunthathi Nagar, Saram Post,  
Pondicherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/52093 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. gnanarajan  
No6, Karunakara Pillai Street, Main Road  
Kuyarvarpalayam Pondicherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/52152 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Thiaga prabakaran. T  
No.68, Main Road, Othiampattu  
Villianur, Puducherry Puducherry,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/52173 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. balasundiram  
No 3 ,School Street,Nallavadu post Andiyarpalayam,  
Thavalakuppam Pondicherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/52408 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. iyanar  
No. 60, Main Road, Pudhu Nagar Sivaranthagam  
Kizhour Post, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/52585 dated 29-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Thamizharasi  
20, Vaikal Veethy Pudhu Nagar,  
Pitchaiveeranpet Reddiarpalayam,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/53083 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. A.Rajarajan  
No 23, west car street, Villianur,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/53392 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. A.SHANMUGAM  
No.6 7th cross, Kurinji Nagar Lawspet,  
Pondicherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/53436 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. KUMARAN M  
NO 15 MARIAMMAN KOIL STREET  
THIRUBUVANAI, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/53472 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Anand Babu  
No. 9, Akbar Street, Shanthi Nagar,  
Lawspet, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/53552 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To

Sh./Ms. INBA GUNASEKAR  
NO.40 CHERAN STREET VENGATESHWARA NAGAR WEST,  
NEW SARAM, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/53588 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. D. Sriharan  
No. 135 West Street, Gandhithirunallur,  
Muthirayarpalayam, Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/53615 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Prebagaran  
NO.22 FIRST CROSS STREET EXTENTION  
KRISHNA NAGAR, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/53790 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. K.SENBAGA UMA BARATHI  
NO 33 MARIYAMMAN KOIL STREET  
PANGUR PONDICHERRY, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/54172 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. SENTHILKUMAR V  
No. 101, Cuddalore Road, Mudaliarpur,  
Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/54190 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. VEERAMOORTHY  
NO.1, MARIAMMAN KOIL STREET,  
NALAVADU ROAD POST ANDIYARPALAYAM,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/54699 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. RAJA  
112, SAINT ANTHONIYAR KOIL STREET  
GOVINDASALAI VENKATA NAGAR POST,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/55179 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-


- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Sivakumar  
16C, PILLIYARKOLI STREET THENGAITHITTU  
MUDALIARPET POST, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/55308 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. P SARAVANAN  
51, EAST SANNATHI STREET VILLIANUR ,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/55447 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Buvaneshwari  
No 6 Nesavalur Street Shanmugapruam,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/55491 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. S. THANGAVELU  
NO 18 2ND CROSS INDIRA NAGAR  
SANTHAI PUDHUKUPPAM, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/55603 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. D KIRTHIKA DEVI  
2ND MAIN ROAD, CAUVERY NAGAR  
OPP TO RAJARAJESWARI TEMPLE  
REDDIARPALAYAM, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/55674 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. T VIJAYA SHANTHI  
50, THIYAGU MUDALIAR STREET,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/55941 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Vinoba L  
16, Dr.Ambedkar Salai, Ashok Nagar, Lawspet,  
Pondicherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/56168 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. B SHANMUGAM  
5, KATTABOMMAN STREET KOTTAIMEDU  
ARIYANKUPPAM, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/56748 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. V GANAPATHY  
9, 7TH CROSS AMBAL NAGAR,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/56954 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. L.Vasuki  
No 23, west car street, villianur ,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/57022 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. KARUNAKARAN  
NO.23, GANGAIAMMAN KOIL STREET,  
THATTANCHAVADY, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/57024 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. UMAMAHESWARI K  
NO 18 BHARATHIDASAN NAGAR  
THIRD CROSS, KARAİKAL, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/57072 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
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- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To

Sh./Ms. Indra Josephine Shakila.P.  
B-2, Sudhana Residency No.26, Main Road,  
4th Cross cutting Anandarangapillai Nagar,  
Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/57391 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Vetrivel  
No. 12 Palla Street, Sorapet, Puducherry,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/57738 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
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- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. RAJALAKSHMI  
208, ANGALAMMAN KOIL STREET POORANANKUPPAM,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/58731 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. DINARAJ O K  
KRISHNA THULASI PO NALUTHARA  
MAHE,MAHE,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/58910 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
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- (e) Caste Certificate (if applicable)
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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Jiva Deva C  
39 Gangai Amman Koil Street  
Pondicherry,PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/59079 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Buvanendiran  
No. 62 Mullai Street, Priyatharisini Nagar,  
Nainarmandapam, Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/59458 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
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Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Thirumalaivasan  
No. 21 North Street, Ariyur,  
Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/59655 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. J JEREMIAH LIVINGSTON  
NO 3 K M G NAGAR FIRST CROSS  
THALATHERU, KARAIKAL, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/59751 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Ezhilarassan  
No. 7, Mangulam Pathai,  
K. Andiyarpalayam, Gengaram Palayam,  
Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/59875 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To

Sh./Ms. S RAMAMOORTHY  
NO 44 KUMARAN STREET ARUMPARTHAPURAM AND POST  
PUDUCHERRY, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/60715 dated 30-06-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. RAJESH KRISHNA  
32, Mariamman Koil Street, Manjini Nagar,  
Muthialpet, Pondicherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/62473 dated 02-07-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. BEENA K P  
GOKUL, EDAYILPEEDIKA, NALUTHARA P.O  
MAHE ,MAHE,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/62586 dated 05-07-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. radhakrishnan  
no 32 nallavadu road thanampalayam  
pondicherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/63591 dated 04-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Anbouselvame  
No. 1, Pudu Nagar Street, Kombakkampet,  
Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/63835 dated 10-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Andre Selva P.L  
5, Villa David, II Cross Street Diamond Nagar,  
Marie Oulgaret, PONDICHERY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/64534 dated 29-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. sivaganapathy  
20 KAMATCHI AMMAN KOVIL STREET,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/64994 dated 12-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Manohari Senthilkumar  
14, WEST STREET NERAVY POST MELAODUTHURAI,  
KARAIKAL, KARAIKAL, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/66188 dated 31-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Sivasankaran  
No. 37, Bharathi Street Thiruvalluvar Nagar  
Pondicherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/66279 dated 18-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. M. Anuradha  
10, 8 th Cross Rajaji Nagar Lawspet,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/67924 dated 24-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
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- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. R ANBUMATHY  
56, MARIAMMAN KOIL STREET  
GOPALANKADAI, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/68036 dated 25-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-


- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. sabitha  
382, VILLIANUR MAIN ROAD KOMBAKKAM ,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/68074 dated 25-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. R ANANDHI  
41, PUDU NAGAR GOVINDASALAI ,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/68137 dated 25-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. T BAGYALAKSHMI  
34, BAJANAI MADAM STREET MANJINI NAGAR  
MUTHIALPET, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/68151 dated 25-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. N BAZIRAKANNY  
No.6, third cross avvai nagar mudaliyar pet,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/68862 dated 26-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. N Arumugam  
No.28,Chinnamanthai Street Poornankuppam ,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/68942 dated 26-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. ILANGOVARADAN V  
No.1 Annamalai Nagar 2nd cross Venkata nagar  
Puducherry, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/69145 dated 26-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To

Sh./Ms. S SABIYA BEGUM  
18, THIRD CROSS STREET DR. AMBEDKAR NAGAR  
ARIYANKUPPAM, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/69332 dated 27-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. K DHANAVEL  
OLD NO 81 NEW NO 2 17TH CROSS  
KRISHNA NAGAR LAWSPET POST  
PUDUCHERRY, PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/69342 dated 27-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. N.RAKURAMAN  
No.42, New Street, Seliamedu and Post,  
Bahour Commune Puducherry ,PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/69347 dated 27-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Venmani  
No.21, Mariamman Koil Street T.N.Palayam,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/71970 dated 30-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. SIVANESAN  
No.21, Mettu Street, Vinayagampet, Sorapet Post,  
Puducherry,PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/72015 dated 30-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
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- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. VIKNESHRAJ R  
NO.60,MARIAMMAN KOIL STREET  
ABISHEGAPAKKAM PUDUCHERRY,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/72366 dated 31-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. G PATCHEMUTHU  
99, PALLIVASAL STREET THIRUKKANUR  
PET THIRUKKANUR POST,  
PONDICHERRY, PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/72941 dated 31-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. S GOKULADASS  
18, EAST STREET SANARAPET  
THATTANCHAVADI POST,PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/73012 dated 31-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
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- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Gobalakrishnan  
No. 11, M.G.R. Street, Sozhapuram,  
Ariyankuppam, Puducherry,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/73158 dated 31-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. Manimala  
No. 11, M.G.R. Street, Sozhapuram,  
Ariyankuppam, Puducherry,  
PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/73218 dated 31-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process. **The candidates are called upon for interview on the basis of information furnished by them. If it is found any stage of interview/ selection process or later that that candidate has furnished false information or concealed any material information then his/ her candidature will be rejected.**

4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. ASHOKAN A P  
SOUPARNIKA CHALAKKARA NEW  
MAHE P O, MAHE,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,

With reference to your application No. NR/2021/73546 dated 31-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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4. **If any candidate who has filled up more than one application for notary then he/ she shall declare this fact at the time of interview. If he/ she appear more than one time before the interview board his/ her candidature shall be cancelled/ rejected.**

5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. RAMACHANDRAN  
No.5, S.P.Chatram, Kennady Nagar,  
Puducherry ,PONDICHERRY,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/73867 dated 31-08-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. V.P.Abdul Rahman  
IV BY 862 B PANDIKASHALA  
BOULEVARD ROAD MUNDOCK MAHE,  
MAHE,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2021/74458 dated 16-09-2021 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
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- (f) Two colour passport size photos

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5. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: 29.06.2022

To  
Sh./Ms. PRASEENA B K  
SAYOOJYAM CHEMBRA CHALAKKARA,  
PARAL PO,MAHE,PUDUCHERRY

Subject: Interview of candidates for appointment as Notary in the UT of Puducherry.

Sir,  
With reference to your application No. NR/2022/01116 dated 30-03-2022 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, and time as per schedule at below mentioned venue:-

**VENUE- DR. AMBEDKAR GOVERNMENT LAW COLLEGE,  
MATHUR ROAD, KALAPET, PUDUCHERRY-605014**

2. You are also requested to bring the following documents **(in original)** along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) LLB Degree
- (c) Enrolment Certificate issued by Bar Council
- (d) Aadhar Card
- (e) Caste Certificate (if applicable)
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Yours faithfully



(Ajay Sharma)  
Superintendent (Legal)  
Tel: 011-21401256



